	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	204	2020721084	204	1688979886	68.86	0	41173773	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	202956759	1	191555798	7.81	0	11400961	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	377209623	3	281031079	11.46	0	96178544	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	31	24235125	31	14701020	0.60	0	9534105	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	773277669	7	28161230	1.15	0		745116439	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	21	653183047	21	70335951	2.87	0	582847097	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	178112877	1	178112877	7.26	0	0	0	Annexure 9
	Total	268	4229696184	268	2452877841	100.00	0	741134480	745116439	